

NOTIFICATIONS UNDER PASSPORTS ACT

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section(3) of section 24 of the Passports Act, 1967.:-

- (i) The Passports (Second Amendment) Rules, 1976, published in Notification No. G.S.R. 349 (E) in Gazette of India dated the 25th May, 1976.

- (ii) G.S.R. 353(E) published in Gazette of India dated the 26th May, 1976.

[Placed in Library. See No. LT 11021/76.]

NOTIFICATIONS UNDER PREVENTION OF FOOD ADULTERATION ACT

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A.K.M ISHAQUE). I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954:—

- (i) The Prevention of Food Adulteration (Amendment) Rules, 1976, published in Notification No. G.S.R. 754 in Gazette of India dated the 29th May, 1976.

- (ii) The Prevention of Food Adulteration (Third Amendment) Rules, 1976, published in Notification No G.S.R 856 in Gazette of India dated the 13th June, 1976.

[Placed in Library. See No. LT-11022/76].

NOTIFICATIONS UNDER BORDER SECURITY FORCE ACT AND CENTRAL INDUSTRIAL SECURITY FORCE ACT

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND): On behalf of Shri F. H. Mohsin, I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 141 of the Border Security Force Act, 1968:—

- (i) S.O. 429(E) published in Gazette of India dated the 24th June, 1976 extending the Border Security Force Rules, 1969 and the Criminal Courts and Border Security Force Courts (Adjustment of Jurisdiction) Rules, 1969 to the State of Sikkim.

- (ii) S.O. 430(E) published in Gazette of India dated the 24th June, 1976.

[Placed in Library. See No. LT-11023/76.]

(2) A copy of the Central Industrial Security Force (Second Amendment) Rules, 1976 (Hindi and English versions) published in Notification No G.S.R. 861 in Gazette of India dated the 19th June, 1976 under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968. [Placed in Library. See No. LT-11024/76.]

NOTIFICATION UNDER INDIAN TELEGRAPH ACT

संचार मंत्री (डा० शंकर दय.ल. शर्मा):
अध्यक्ष महोदय, मैं आप को अनुमति के
भारतीय तार अधिनियम, 1885 की धारा
7 की उपधारा (5) के अन्तर्गत भारतीय
तार (छठा संशोधन) नियम, 1976
(हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति